

Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.

Notification

Srinagar, the 25th June, 2018

200

SRO - In exercise of powers conferred by Sub- sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in supersession of all previous notifications issued in this behalf, the Government hereby confer upon Dr. Sagar D. Doifode, Addl. Deputy Commissioner Srinagar, the powers of Collector Land Acquisition, P W D (R&B) in District Srinagar.

By order of the Government of Jammu and Kashmir

Sd/-

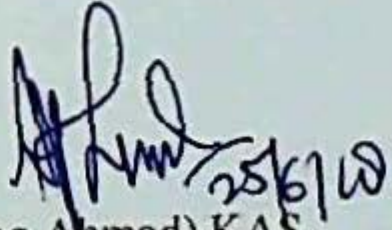
(Shahid Anayatullah) IAS
Commissioner /Secretary to Government,
Revenue Department

Ref:- Rev/LB/08/2017

Dated: -25 06- 2018

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Srinagar.
- 2 Commissioner /Secretary to Government, General Administration Deptt.
- 3 Divisional Commissioner Kashmir.
- 4 Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies)
- 5 Deputy Commissioner Srinagar.
- 6 Director, Archives, Archaeology & Museums, J&K Srinagar.
- 7 Manager Government Press, Srinagar for publication in the Govt. Gazette.
- 8 I/C Website Revenue Department.
- 9 Notification file / Stock file.


(Afaq Ahmad) KAS
Deputy Secretary to Government
Revenue Department